

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/195/2016
NAME OF THE PETITIONER(S) : A. Prakash
NAME OF THE RESPONDENT(S) : M/s Cheran Hotels Private Limited & 3 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
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1) K RAMASAMY &
G. V. MOHAN KUMAR

Counsel for Petitioner

G. V. Mohan

2) S. Aravinthan
for Fox Mulla & Associates

Counsel for R1, R2, R4

S. Aravinthan

3. G. V. Mohan

Counsel for R3

G. V. Mohan

ORDER

Counsel for the Petitioner present. Counsel for R1, R2 and R4 present. Counsel for R3 also present. Matter is posted for arguments. Put up on **10.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)